

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 245 of 2019**

-----

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

-----

05/09.07.2020

Mr. Aditya Raman, Learned A.C to G.A-III is present.

List this case post Covid-19 when the situation normalises.

In the meantime, counsel for the petitioner is directed to remove the defect(s) as pointed out by the office.

**(ANANDA SEN , J)**

anjali/-